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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/118/2016
NAME OF THE PETITIONER(S) : Booma Pugazhenthin & 3 others
NAME OF THE RESPONDENT(S) : M/s Kumaran Fish Nets Private Limited & 4 others
UNDER SECTION : 111, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. manojkumar Counsel for petitioners
(For B. Dhanaraj)



2. For S. Sathish (F. John Joseph Counsel for Respondents)



ORDER

Shri B.Dhanaraj, counsel for petitioner present. Shri. John Joseph, counsel representing senior counsel Shri S.Sathish for Respondents present. On the last date of hearing, a memo of compromise was filed. But the counsel for respondents sought time to have instructions from his client. The representative counsel states that the respondents have given instructions with regard to the Memo filed. Both the counsels put their signatures with date at Page 4 of the memo. The petition is disposed in terms of the memo of compromise filed which shall form the part of this order.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)